

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MANTOVANI DI DHARTI PRIVATE LIMITED OPERATING
IN PROVIDING SUPPORT SERVICES FOR DREDGING AT GUJARAT
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	MANTOVANI DI DHARTI PRIVATE LIMITED PAN – AALCM9501C CIN – U74999TG2018PTC125502
2	Address of the registered office	6-3-1113/2, 2 ND FLOOR, DDIL BHAVAN, B.S.MAKTHA, BEGUMPET, HYDERABAD TG – 500016 IN
3	URL of Website	Not Available
4	Details of place where majority of fixed assets are located	Jafrabad (Gujarat)
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products / services sold in the last financial year	Rs. 232 Crores as per the provisional Financial Statements of 2021-22.
7	Number of Employees/ Workmen	30
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing to irp.mddpl@gmail.com
10	Last date for receipt of expression of interest	24 th January, 2023
11	Date of issue of provisional list of prospective resolution applicants	03 rd February, 2023
12	Last date for submission of objections to provisional list	08 th February, 2023
13	Process email id to submit EOI	irp.mddpl@gmail.com



K. Komaravolu
Mr. Krishna Komaravolu
Resolution Professional (RP)

IBBI Registration No.: IBB/PA-002/IP-N00562/2017-2018/11699

Address: H.No. 7-1-214, Flat No 409, Dharam Karan Road,
Ameerpet, Hyderabad 500016.

Mantovani Di Dharti Private Limited
(Under Corporate Insolvency Resolution Process)

Date: 07.01.2023

Place: Hyderabad